



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2012-13/257

DPSS.CO.PD. No. 670 / 02.10.002 / 2012-13

October 19, 2012

The Chairman and Managing Director / Chief Executive Officers
All Scheduled Commercial Banks including RRBs /
Urban Co-operative Banks / State Co-operative Banks /
District Central Co-operative Banks
Authorised ATM Network Operators / Card Payment Network Operators
Prospective White Label ATM Operators

Dear Sir,

White Label ATMs (WLAs) in India - Guidelines

Please refer to the guidelines issued vide [DPSS.CO.PD. No. 2298 / 02.10.002 / 2011-2012 dated June 20, 2012](#) on the captioned subject wherein prospective White Label ATM (WLA) operators were required to approach RBI for seeking specific authorisation within four months from the date of issuance of the circular.

2. On a review of the position, the last date for submission of applications for authorisation has been extended till December 31, 2012.

Yours faithfully,

(G Srinivas)
General Manager & Officer-in-Charge